BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH AHMEDABAD

IA no. 312/2017 in C.P. (I.B) No. 73/10/NCLT/AHM/2017

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL

Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.10.2017

Name of the Company:

CoC (Shiv Cotgin Pvt Ltd.)

V/s.

Prem Laddha IRP

Section of the Companies Act:

Section 27 of the Insolvency and Bankruptcy

<u>Code</u>

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1. Paro Rother

Advocati

Applican

2

<u>ORDER</u>

Learned Advocate Mr. Raju Kothari present for Applicant. None present for Respondent in IA 312/2017.

Await confirmation for RP from IBBI.

List the matter on 07.11.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Stavai

MANORAMA KUMARI MEMBER JUDICIAL

Dated this the 23rd day of October, 2017.